



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2152/2020

M.A. No. 2748/2020

M.A. No. 2749/2020

This the 23rd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A)

Hon'ble Mr. R.N. Singh, Member (J)

1. Karanveer Dabas
Nursing Attendant
Safdarjung Hospital, Group C
R/o 314, Budhanpur Majra Dabas
New Delhi.
2. Nadhish Chandra Bose
Nursing Attendant
Safdarjung Hospital, Group C
R/o H-15, type I, West Kidwai Nagar
NDMC, South West Delhi, New Delhi.
3. Mukesh Kumar
Nursing Attendant
Safdarjung Hospital, Group C
R/o I-13, Type I
Safdarjung Hospita Staff Quarters
Kidwai Nagar, New Delhi.
4. Umesh Kumar
Nursing Attendant
Safdarjung Hospital, Group C
R/o RZ-V-171, Roshan vihar
Najafgarh, New Delhi.
5. Manoj Kumar
Nursing Attendant
Safdarjung Hospital, Group C
C-16, type-1
Safdarjung Hospital Staff Quarter
Kidwai Nagar, New Delhi.



6. Siya Saran Paswan
Nursing Attendant
Safdarjung Hospital, Group C
R/o RZ-A-20, Gali No. 1
Deep Enclave Part 2
Vikas Nagar, Uttam Nagar, New Delhi.
7. Naval Kishore
Nursing Attendant
Safdarjung Hospital, Group C
R/o RZ-226, Gali No. 10
Durga Vihar Phase 1
Deenpur, Najafgarh
New Delhi-110043.
8. Surrender Dabas
S/o Hukam singh Dabas
R/o H.No. 74, Bhaiya Wali Gali
Budhan Pur, Majra Dabas
Saraswati Vihar, North West Delhi
New Delhi-110081.
9. Praveen Kumar
Nursing Attendant
Safdarjung Hospital, Group C
R/o F-28, First floor
Jeewan Park, Uttam Nagar
New Delhi. ... Applicant

(through Sh. Avijit Singh, Advocate)

Versus

1. Safdarjung Hospital
Through
O/o The Medical Superintendent
New Delhi-110029.
2. Union of India through
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi-110011.
... Respondents

(through Sh. Manish Kumar, Advocate)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (A):**

Sh. Avijit Singh, learned counsel for the applicant, at the outset, seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to file OA by annexing typed and translated copies of the annexures thereto. Permission is granted.

2. The OA stands dismissed as withdrawn with liberty as aforesaid. Pending MAs also stand dismissed as withdrawn, with liberty in accordance with law.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

Dkm/ravi/ns